NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUN.		
PRESENT: SHRI Ch. MOH	D SHARIEF TARIQ, MEMBE	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/196/2016	
NAME OF THE PETITIONER(S)	: B.R. Lokesh : M/s Mamallapuram Development Private Limited & 4 - : 397/398 of CA 1956 and 58/59 of CA 2013	
NAME OF THE RESPONDENT(S) others		
UNDER SECTION		
S.No. Name (in Capital)	Represented by S	ignature
O S. VARSHA Sor Rommsonny S. VARSHA	For 7th Resp	sheh shal
Jor Cibi victorio S. Aranihadah Sor Fox Malle Resorted 4. Sunitha Hk For andhumathy	R2 Cond of 34,5 For petitioner	M. Books
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Counsel for both the parties present, prayed for time to make final submissions. At request, time is extended. Put up on **09.03.2018** at **10.30 AM**.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)